

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/45(KB)2024
IA(I.B.C)/1246(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS HARISH KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Aman Agarwal, Adv. : For RP

ORDER

1. Ld. Counsel for the RP present.
2. **IA(I.B.C)/1246(KB)2024**
 - i. RP will serve a copy of the report to the Personal Guarantor. Objections to the report , if any, be filed within Ten days.
 - ii. Post this IA on **5/8/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**